

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA 129 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.09.2017**

NAME OF THE COMPANY: M/s Om Mines and Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

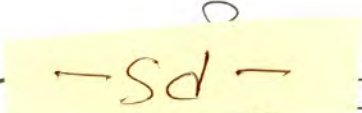
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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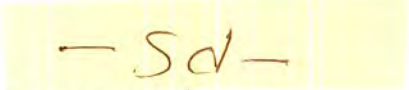
For the Petitioner (s) : Mr. Rajeev K. Goel, Advocate

For the Respondent (s): Mr. Manish Raj, CP for RD(NR), Delhi
Ms. Chetana Kandpal, Company Prosecutor for OL,
Delhi

ORDER

For Orders


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)